

No.J-11017/2/2019-Judicial (Part-4)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 31st December, 2019

ORDER

With reference to this Department's earlier Order No. J-11015/1/2016-Judicial dated 28.12.2016 regarding panel of counsel of various District & Subordinate Courts in the state of **Uttar Pradesh**, the President is pleased to **extend** the terms of all the counsel mentioned in above referred order dated 28.12.2016, **except those Advocates** who had resigned from the said panel vide this Department's earlier Orders No. J-11015/1/2016-Judicial dated 07.11.2017, No. J-11/2/2018-Judicial (Part-1) dated 20.11.2018, No. J-11/2/2018-Judicial dated 14.08.2019, J-11/2/2018-Judicial (Part-1) dated 27.03.2019 and No. J-11/2/2018-Judicial dated 04.12.2019, **beyond the date of expiry of their earlier terms i.e. 27.12.2019 until further orders or till a new panel in this regard is finalized by this Department.**

2. The engagement and professional fee of the aforesaid counsel will be governed by the terms and conditions contained in this Department's O.M. No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. PS to MLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Shashi Prakash Singh, Additional Solicitor General of India, Allahabad High Court, Savitri Nilayam, 2/22, Triveni Nagar, Kunwar Chandra Prakash Marg, Lucknow-226020 w.r.t. his letter dated 12.03.2019.
3. Shri Gyan Prakash, Asstt. SGI, Allahabad High Court, Allahabad.
4. Shri Surya Bhan Pandey, Asst. SGI, Allahabad High Court, Lucknow Bench.
5. The Cash (LA) Section for the payment of retainership fee admissible to the Standing Govt. Counsel mentioned in above referred order dated 28.12.2016 until further orders, except the SGC who had already resigned vide the above referred order dated 04.12.2019.
6. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
7. To upload on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'List of empanelled counsel'.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.



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